

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Tamil Nadu Generation And Distribution Corporation
Ltd

MAIN PETITION NUMBER : CP(IB)/7(CHE)/2021

(IA/MA) APPLICATION NUMBERS
IA(IBC)/2150(CHE)2023;

ORDER

Ld. Counsel Mr. R. Sankaranarayan for the Applicant.

Ld. Counsel Mr. S.T. Raja for the Respondent.

This application has been filed seeking permission to file additional documents R35 and R36 in CP 7 with delay of 70 days.

Ld. Counsel for the Applicant submits that he has no objection if the application is allowed and the delay is condoned.

Recording the no objection, the delay is condoned and the documents be taken on record.

List the matter for physical hearing on **20.11.2023**.

[Redacted Signature]

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

[Redacted Signature]

(SANJIV JAIN)
MEMBER (JUDICIAL)